

Formation of State Electronics Corporations,

2126. SHRI SANTOSH KUMAR SAHU:
Will the PRIME MINISTER be pleased to
s.ate;

(a) whether there is an, proposal under
Government's consideration to form State
Electronics Corporations) in all the S.ates; and

(b) if so, the details thereof and by when
the proposal is likely to be implemented?

THE DEPUTY MINISTER IN THE
DEPARTMENT OF ELECTRONICS
(SHRI M. S. SANJEEVI RAO): (a)
and (b). The Union Government
themselves do not propose to form
State Electronics Corporation in all
the States. However, Government has
recognised that State level public
sector undertakings dedicated to Elec
tronics could form very effective ins
truments in promoting the growth of
applications and manufactur_e of elec
tronic goods in various part_s of the
country. It is envisaged that Gov
ernments of States/Union Territories
would show increasing awareness of
the importance of electronics, and
the need for all regions to participate
in the development and growth of
electronics in the country. Some
State Governments have dedicated
Public Sector Corporations for Elec
tronics e.g. UP, Kerala, West Bengal,
Gujarat. Karnataka, Andhra Pradesh,
Tamil Nadu, Bihar, Punjab, Maha
rashtra etc. Some other States have
group_s of officers working specially
for development of electronics indus
try under the umbrella of the State
Industrial Development Corporations
i.e. Rajasthan, Jammu & Kashmir, Goa
etc. ^{w1}

The initiative to form such dedicated public
sector agencies rests ^{en-} tirely with the State
Governments. However, the Department of
Electronics (DOE) actively assists the State
Government_t in clarifying ftj'ea, and

working out programmes of action.
Governmen. have also indicated to the State
Governments that when they form dedicated
Electronics Development Corporations, it
would be possible to depute officers from the
Department of Electronics a_s part-time
Directors of such Corporations in order to
ensure active and constant involvement of the
DOE in the process °f planning the
development of electronics in the States.

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**REFERENCE TO THE DISSOLUTION
OF KERALA AND ASSAM
ASSEMBLIES—Corrtd.**

MR. CHAIRMAN: Statement by Minister.
Shri Venkatasubbaiah. (*Interruptions*)

SHRI HARKISHAN SINGH SURJEET
(Punjab): Before that, the Kerala question is
still pending (*Interruptions*).

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश):
चेयरमैन साहब, आपने आश्वासन दिया
था कि अभी, क्वेश्चन आवर के बाद, आप
असम का सवाल खड़ा करने की इजाजत
देंगे। तो वह कहने की इजाजत दी जाए
और हमें मालूम हो कि क्या हुआ...

श्री सभापति : मिस्टर माथुर, अगर
केरल और आसाम को रोल-अप करके
पूछ रहे हैं तो मैं कुछ जवाब नहीं देता...
(व्यवधान)... अब दलियों आदमी खड़े
हो गए हैं... (व्यवधान)...

श्री जगदीश प्रसाद माथुर : चेयरमैन
साहब, आज की खबर में आ गया है...

श्री सभापति : एक बात मेरी भी
सुनिश्च तो। अगर 10 आदमी, आधे तो
आसाम के लिए चिल्लाएं और आधे केरल के
लिए चिल्लाएं, तो मैं समझता हूं कि यह मेरी
अक्ल इतनी नहीं है कि उस में काट करूं...